

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. †3865
TO BE ANSWERED ON 16.03.2026**

Plan to Nurture the Talent in Chandauli

†3865. SHRI VIRENDRA SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has any action plan to nurture the talent of youth and provide them recognition at the national-level in the most backward areas particularly in tribal/forest areas of the country;

(b) whether the Government has any scheme to build sports grounds/stadiums for archery, football, kabaddi, etc. in the tribal areas of Chandauli district of Uttar Pradesh;

(c) if so, the funds being allocated in this regard; and

(d) if not, the reasons therefor?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) to (d) 'Sports' being a State subject, the responsibility of development of sports, including nurturing the talent of youth and providing them recognition at the national-level, building of sports grounds/stadiums and allocation of funds, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for development of sports in the country, including in the most backward and tribal/forest areas:

- i. Khelo India – National Programme for Development of Sports;**
- ii. Assistance to National Sports Federations (NSFs);**

- iii. **Cash Incentives to Medal Winners in International Sports Events and their coaches;**
- iv. **National Sports Awards;**
- v. **Pension to Meritorious Sportspersons;**
- vi. **Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;**
- vii. **National Sports Development Fund;**
- viii. **Running Sports Training centres through Sports Authority of India (SAI); and**
- ix. **National Centre for Sports Science and Research (NCSSR).**

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

The Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided are demand-driven schemes. The proposals received from the State/ UT Government and other eligible entities, are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the scheme.

The details of the sports infrastructure projects approved under the Khelo India Scheme and NSDF, across the country, including in the State of Uttar Pradesh, are available in the public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in>. and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.

An amount of ₹ 2347.14 crore has been allocated during the current year under various Sports Development Schemes of the Ministry of Youth Affairs and Sports.
